

INCOME TAX APPELLATE TRIBUNAL
AHMEDABAD BENCHES, AHMEDABAD

REVISED CONSTITUTION

- . On 04.08.2026 the "D" Bench will function after "A" Bench by Shri Narendra Prasad Sinha, AM & Shri Sanjay Kumar, JM in Court Room No. 1
- . All the cases fixed before "D" Bench on 05.08.2026 stands adjourned to 6th August 2026.

Place : Ahmedabad
Date : 03.08.2026

By order

henita
for Assistant Registrar